Demand for Minimum Pension

879. SHRI R.C. SINGH:

SHRI M.P. ACHUTHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that various central trade unions and employees associations have put forward a demand to make minimum pension to the tune of Rs. 2000 per month in view of the sky rocketing price-rise;
 - (b) if so, the details thereof;
- (c) whether the Employees Provident Fund Organisation (EPFO) had considered the demand and took any decision in this regard; and
 - (d) likely time-frame by when the enhanced pension would be disbursed?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Pensioners, Trade Unions and Employees' and Pensioners' Associations have been representing that the minimum pension be increased by the Employees' Provident Fund Organisation (EPFO).

- (c) The demands have been considered by the Expert Committee constituted by the Central Government and its recommendations are under active consideration.
- (d) In view of reply to part (c) above, the question of the likely time frame for disbursement of pension does not arise.

Unemployed Persons in the Country

880. SHRI M.P. ACHUTHAN:

SHRI R.C. SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that number of unemployed persons, both educated and uneducated have touched a new record figure recently in the country;
- (b) if so, the State-wise details of both the categories during the last three years;
- (c) whether it is also a fact that the posts falling vacant in various Government Departments/Ministries are not being filled up;
- (d) if so, the details of such posts that fell vacant during the same period and posts not filled up in the same period;
- (e) whether Government has finalized any plan to fill up all the vacant posts in near future; and
 - (f) if so, the details thereof?